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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : -  
PETITION NUMBER : TP 291/16  
NAME OF THE PETITIONER (S) : GINYANESHWAR SWAMY  
NAME OF THE RESPONDENT (S) : M.V. LAKSHMIRAMA & CABLE NETWORKS  
PUT. LTD. & 3 OTHERS.  
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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SIMHADUTTA  
9620368951

ADVOCATE FOR  
R-1 to R4



Counsel for petitioner is present. Shri Simhadutta, Advocate, filed vakalat for R-2 to 4. He has also filed objections on behalf of R-2 to 4.

Posted for hearing to 01.03.2017.

  
MEMBER (J)

  
MEMBER (T)